

HIGH COURT OF CHHATTISGARH : BILASPUR

:: RE-NOTIFICATION::

No. ¹⁰⁹⁵/S & A Cell/2021

Bilaspur, Dated : ²⁵ /01/2021

In continuation with earlier notification no. 653/S & A Cell/2020 dated 15/01/2020 and in exercise of powers conferred by sub rule (2) of rule 5 of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006 (as amended time to time) and in view of the directions of Hon'ble the Supreme Court in its order dated 04/01/2007 passed in C.A.1867/2006 (Malik Mazhar Sultan and Another V/s U.P. Public Service Commission & Ors.), the High Court of Chhattisgarh re-notifies the vacancies for the year 2020 in respect of Senior Civil Judge as under :-

a)	Promotion in accordance with sub rule 2 of Rule 5 of Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006	23 posts
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BY ORDER OF HON'BLE HIGH COURT


(Deepak Kumar Tiwari)
Registrar General

¹⁰⁹⁶
Endt. No..../S&A Cell/2021

Bilaspur, Dated : ²⁵ /01/2021

Copy forwarded to :-

1. The Deputy Controller, Government Regional Press, Behind Indrawati Bhawan, Amenities Block, Naya Raipur, Chhattisgarh with a request to publish it at the earliest in extra-ordinary issue of Chhattisgarh State Gazette.
2. The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhavan, Naya Raipur (C.G.) for information.

Sd/
(Deepak Kumar Tiwari)
Registrar General